

fit out of that purchasing machinery, or firm or whatever it is.

**Shri Mohiuddin:** It is one of the organisations of Tatas. I am not aware what are their connections and this corporation operates in U.S.A.

**Dr. L. M. Singhvi:** Sir, on a point of order. The hon. Minister said that he has examined the question of propriety and validity. He says he is not aware as to whether, actually speaking, the Chairman of the Air India International derives any personal benefit or not. If he is not aware of it, how could he possibly have investigated into the question of propriety? It is certainly contradictory.

**Shri Hem Barua:** Sir, it is for your consideration. I put him that question in a very straightforward way, whether the Chairman has benefited to the tune of Rs. 18 lakhs in one single purchase. He said he is benefited. Afterwards he has been changing his position.

**Mr. Speaker:** He did not hear him properly. Rs. 18 lakhs is the whole commission that has been taken by that commission agency during the last five years. That was what I could understand.

**Shri Hem Barua:** It is the Chairman who is connected with that.

**Mr. Speaker:** No; it is not so.

**Shri Jaipal Singh:** If I have understood the hon. Minister correctly, the position is in two parts. In the matter of the purchase of aircraft the corporation benefits directly, but when it comes to the purchase of spare parts it is handed over to the agency. He said that it was more economical, more expeditious and the like. If that is the case, may I know why, in the case of the Indian Airlines Corporation, the same procedure is not followed?

**Shri Mohiuddin:** The Indian Airlines Corporation's purchases are not large in U.S.A. except for Dakotas; some purchases are made either directly or through the agency. (Interruption).

**Mr. Speaker:** Next question.

**Shri Hem Barua:** These are lame excuses.

**Dr. L. M. Singhvi:** We want a discussion on it.

**Mr. Speaker:** Hon. Members can have some other course. We have spent 10 minutes on it.

#### Provision for Corporation

\*1092. **Shrimati Renuka Barkataki:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that Planning Commission has requested the State Governments to provide during 1963-64, 25 per cent of the Third Plan provision for Co-operation; and

(b) if so, the reaction of State Governments thereto?

**The Deputy Minister in the Ministry of Community Development and Co-operation (Shri Shyam Dhar Misra):** (a) Yes, in a communication dated 3rd October, 1962.

(b) As a result of the discussion with the state governments the outlay approved for co-operation for all the States works out to about 18 per cent of the third plan provision.

**Shrimati Renuka Barkataki:** May I know if there is any other provision besides this 25 per cent Plan allocation for the year 1963-64?

**Shri Shyam Dhar Misra:** I do not know what other provisions there can be, because 25 per cent is the suggestion made by the Planning Commission to the States; as against 25 per cent the allocation was 18 per cent.

**Shri Man Sinh P. Patel:** In view of the allocation for the next year, may I know whether the total outlay of the third Five Year Plan will be definitely spent for Co-operation?

**Shri Shyam Dhar Misra:** In view of this reduction we cannot be sure that the total provision for the third Plan will be spent. We are trying to stress on the State Governments, and the Planning Commission also is trying to persuade them. We cannot be sure. If these trends continue, there may be shortfalls.

**Shri P. Venkatasubbaiah:** May I know whether this will include also the States' participation in share capital in the various co-operative institutions?

**Shri Shyam Dhar Misra:** Yes, Sir. To some extent it does, but to the extent the Reserve Bank takes share capital in the societies, it does not.

**श्री विभूति मिश्र :** यह जो सेंटर और स्टेट्स दोनों के कोऑपरेशन से कोऑपरेटिव को बढ़ाया जा रहा है तो क्या यह भी हिदायत दी गई है कि कोऑपरेटिव से कम से कम कितना सूद लिया जायेगा ?

**श्री श्याम धर मिश्र :** जी हां, इस प्रकार की हिदायत है, और हमें लोगों को कोशिश होता है कि ६ से लेकर ८ परसेंट तक सूद अगर किसानों से लिया जाय तो अच्छा होगा और करंभ करीब हर जगह इसका पालन किया जाता है। केवल एक या दो राज्य ऐसे हैं जहां ६ या १० परसेंट लिया जाता है।

**Shri Tyagi:** Is there a blanket ban of 25 per cent cut and its diversion towards the co-operative schemes? May I know whether it has been recommended irrespective of the importance of various basic projects which the State Governments have undertaken?

**Shri Shyam Dhar Misra:** No, Sir; there are definitely competing priorities. Co-operation is now developing as a sector in our economy. Therefore, the Planning Commission thought that they should stress upon this, because this has been accepted as an instrument of our national policy. Therefore, they requested the State Government to provide 25 per cent of the third Plan allocation. Probably Mr. Tyagi is saying there is a cut of 25 per cent, because between 25 per cent and 18 per cent, there may be a difference of 25 per cent. It is, of course, our desire and wish to make the maximum possible provision for co-operation, but competing priorities like irrigation, power and various other things are also there.

**श्री शिव नारायण :** किसान जब आपसे रुपया लेते हैं तो उन से आप ६ या ८ परसेंट सूद लेते हैं। क्या सरकार यह बतलाने की कृपा करेगी कि जब वह किसानों से रुपया लेगी तो वह उस पर कितने परसेंट सूद देगी ?

**श्री श्याम धर मिश्र :** यह तो बहुत साफ है कि डिपॉजिट्स पर जो रेट दिया जाता है वह ३ से ४<sup>1</sup>/<sub>२</sub> परसेंट तक होता है। कहीं कहीं २ या २<sup>1</sup>/<sub>२</sub> परसेंट दिया जाता है करेंट डिपॉजिट्स के हिसाब से। तरह तरह के दर हैं।

**Shrimati Jyotsna Chanda:** May I know whether the Government is aware of the fact that the Community Development Ministry made a statement the other day that the co-operative movement in Assam is not up to the mark and if that is so, may I know if the Government propose to have an enquiry regarding this?

**Shri Shyam Dhar Misra:** It is definitely a fact that in Assam the co-operative movement is very bad and we have tried to set up enquiries. As a matter of fact, year before last certain proposals were made in consultation with the State Governments and the Planning Commission allocated about Rs. 1 crore for some coopera-

tively backward States, including Assam. We are trying to persuade the State Governments to utilise this and go ahead.

**Shri Bhagwat Jha Azad:** May I know whether the emphasis to release 25 per cent of the total provision of the third Plan in 1963-64 for cooperation is due to the finding of the Government that the only obstacle to the cooperative movement is difficulty in regard to funds or whether inherent policy structure has been responsible for not having good success in this direction?

**Shri Shyam Dhar Misra:** Both are responsible for the weaknesses of the cooperative movement. Unless the co-operative idea is realised, co-operation only by financial allocations cannot grow. But financial allocations are also necessary. Therefore, the emphasis is on both the aspects.

**Shri Balakrishnan:** When the Minister himself has openly stated in a public meeting that the co-operative movement is not up to expectations, where is the necessity of recommending more amount, unless the defect is rectified?

**Shri Shyam Dhar Misra:** I am afraid I do not agree with that view. We cannot at any point of time come to a stage when we can say, "Now the co-operative movement is good" and only then financial allocation will be necessary. All steps to improve the co-operative movement will be necessary, including financial allocation.

### Agricultural Implements

\*1093. **Shri Inder J. Malhotra:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Indian Council of Agricultural Research has appointed a Committee to review and classify the improved agricultural implements in the country;

(b) if so, the progress made by this Committee so far; and

(c) whether this Committee has submitted any Report to Government?

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) Yes.

(b) and (c). The Committee has drawn up lists of improved agricultural implements which could be used all over the country as well as the implements required for the different regions. Lists of implements to be recommended in the Package Programme Districts in different States have also been drawn up by the Committee.

**Shri Inder J. Malhotra:** May I know whether it is a fact that the State Governments have also appointed such committees and if so, when the final recommendations regarding improved agricultural implements were made by this committee, whether the State Committees were also consulted and a co-ordinated recommendation has been made so far?

**Dr. Ram Subhag Singh:** We have convened a meeting in July—though, of course, the exact date has not yet been finalised—for finalising the recommendations and also for considering what type of implements should be used in which particular region and district. We shall consult all the States, all the fabricators and also the dealers in agricultural implements.

**Shri Inder J. Malhotra:** Now that the list of improved agricultural implements to some extent has been finalised, may I know what steps Government propose to take to see that the manufacturing speed is also increased in the country to meet the required need of agricultural implements?

**Dr. Ram Subhag Singh:** We are in constant touch with the agricultural implements manufacturing concerns. We are also analysing the availability of iron and steel, and we hope that the whole programme will proceed according to schedule.